

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1161**  
**TO BE ANSWERED ON 05.12.2024**

**Crocodile parks in the country**

1161. SHRI PARIMAL NATHWANI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of exclusive crocodile parks in the country with details of the place, the State and the number of crocodiles in a particular park;
- (b) the details and status of the proposed Crocodile Park which was to be set up in Vadodara, Gujarat;
- (c) the details of how many locations, other than Vishwamitri river in Vadodara, Gujarat have potential for setting up of crocodile parks;
- (d) whether crocodile is an endangered species, if so, the details thereof; and
- (e) the estimated numbers of crocodiles in the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI KIRTI VARDHAN SINGH)

- (a) to (c) Zoos are recognised in the country by the Central Zoo Authority (CZA) as per the standards and norms specified in the Recognition of Zoo Rules, 2009. There is no zoo recognised by the CZA which is exclusively housing crocodiles. No such proposal for setting up crocodile parks in Gujarat has been received by the CZA.
- (d) and (e) Marsh crocodile (*Crocodylus palustris*), Saltwater Crocodile (*Crocodylus porosus*) and Gharial (*Gavialis gangeticus*) are listed in Schedule-I of the Wild Life (Protection) Act, 1972. States/Union Territories carry out population assessment of crocodiles in their respective jurisdictions, which is not collated at the level of the Ministry.

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